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programmes like IRDP, TRYSEM, DWCRA etc. SGSY is a holistic programme covering all aspects of self employment such as organisation of the poor into self-help groups, training, credit, technology, infrastructure and marketing.

(c) Under the Minimum Wages Act, 1948 both the Central and State Governments are the appropriate Governments for fixation[^] revision of minimum wages in respect of scheduled employments under their respective jurisdictions. Whenever any complaints are received regarding non-payment or less payment of minimum wages, the enforcement authority is required to take necessary action against the defaulter in accordance with the provisions of the said Act.

Lack of Facilities in ESI Hospitals in Orissa

2730. SHRI ANANTA SETHI: Will the Minister of LABOUR be pleased to state:

(a) the number of ESI hospitals in Orissa and location thereof;

(b) whether he is aware of the lack of proper treatment facility for the workers, especially, the Mines workers in that State;

(c) if so, the steps taken to expand ESI hospital facilities for these workers; and

(d) the proposal mooted thereon for Ninth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) There are five ESI hospitals in Orissa located at Kansabahal, Choudwar, Jaykaypur, Brijraj Nagar and Bhubaneshwar.

(b) to (d) The mine workers are not covered under the ESI Act. They are entitled to medical benefits under the Mines Act, 1952. As such, the question of expansion of ESI hospital facilities to these workers does not arise.

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